

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 69/2016  
O.A. No. 569/2015

New Delhi, this the 20<sup>th</sup> day of October, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

1. Ramesh Kaushik, Sub-Inspector  
Aged about 46 years,  
S/o Sh. Om Prakash,  
R/o 79-L, CPWD Flats,  
Vasant Vihar, Delhi-110057.
2. Mahesh Kumar, Constable  
Aged about 43 years  
S/o Sh. Veer Singh,  
R/o Qtr. No.5, Police Station,  
Govind Puri, Delhi.
3. Surender Kumar, Constable  
Aged about 48 years  
S/o Sh. Sikram,  
R/o Village Bhat Gaon,  
Distt. Sonepat, Haryana
4. Ramesh Kumar, Constable,  
Aged about 43 years,  
S/o Sh. Bhim Singh,  
R/o Village Chiri, Distt. Rohtak,  
Haryana
5. Sawanta Ram, Constable  
Aged about 48 years  
S/o Sh. Hira Ram,  
R/o Village & Post Office Sankad,  
Distt. Jalore, Rajasthan .. Applicants

(By Advocate : Shri M.D. Jangra for Shri M.K. Bhardwaj)

Versus

1. Shri Alok Kumar Verma,  
Commissioner of Delhi Police

Police Hq, I.P. Estate,  
New Delhi.

2. Shri Braham Singh,  
Deputy Commissioner of Police  
1st Bn., DAP  
Kingsway Camp, Delhi.
3. xxxx
4. Shri R.P. Meena,  
Deputy Commissioner of Police,  
6<sup>th</sup> Bn., DAP,  
Kingsway Camp, Delhi. ....

Respondents

(By Advocate : Ms. Neetu Mishra for Mrs. Rashmi Chopra)

**ORDER (Oral)**

**By Hon'ble Mr. P.K. Basu**

The respondents have passed order dated 14.09.2016 in compliance of this Tribunal's order dated 10.02.2015 in O.A. No.569/2015.

2. The CP is, therefore, closed. Notices are discharged with liberty to the applicants to challenge the order dated 14.09.2016, in case they are dissatisfied, in accordance with law.

**(Raj Vir Sharma)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

/Jyoti/